

Central Administrative Tribunal Ernakulam Bench

CP(C)/180/00022/2018
in O.A 389/2016

Monday, the 23rd day of September, 2019

CORAM

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

M.Saifudheen Khan
S/o.Mohammed Sahib
Aged 62 years
Retired Assistant Engineer (Electrical)
Civil Wing, Department of Posts
Residing at Mehfil, CV Nagar Road
Sreekaryam P.O
Trivandrum – 695 017 - Petitioner

(By Advocate : Mr.M.R.Hariraj)

Versus

1. Mr.Ananda Narayanan Nanda, Father's name and age not known to the Petitioner, Secretary to Government of India
Department of Posts, New Delhi – 110 001
2. Mr.Nirajukumar, Father's name and age not known to the petitioner
Chief Engineer (Civil), Head Quarters
Department of Posts, Dak Bhavan
Sansad Marg, New Delhi – 110 001
3. Mr.Sharda Sampath, Father's name and age not known to the Petitioner, Chief Postmaster General
Kerala Circle
Thiruvananthapuram – 695 001
4. Sapna Pramod, Father's name and age not known to the Petitioner
Director of Accounts (Postal), Kerala Circle
Thiruvananthapuram – 695 001

(By Advocate: Mr.N.Anilkumar,SCGSC)

The CP(C) having been taken up on 23rd September, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

It is submitted by Mr.M.R.Hariraj, learned counsel for the petitioner that the order of this Tribunal has been fully complied with. Compliance report has already been filed in the form of an affidavit by respondent no.3. Accordingly, CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P-1 - A true copy of the final order dated 26.9.2017 in O.A No.389/16 of this Tribunal

Annexure P2 - A true copy of letter dated 13.10.17 submitted by the petitioner to the respondents

Annexure P3 - A true copy of the order F.No.2-2015/CEND/2nd MACP/500 dated 9.3.2018

Annexure P4 - A true copy of the order No.4-43/2011-CWP/503 dated 9.3.2018

Annexure P5 - A true copy of the judgment dated 26.7.2018 in OP(CAT).143/18 on the file of the Hon'ble High Court of Kerala

Annexure R-1 - True copy of the order No.5-1(20)/CEND/2016/313 dated 18.7.2019

Annexure R-2 - True copy of the order No.4-43/2011-CWP/314 dated 18.7.2019

Annexure R-3 - True copy of the revised pension payment order sanctioned vide memo No.POSTAL/2018/KE/22899 dated 30.7.2019

Annexure R-4 - Copy of the email detailing the payments effected to the petitioner received from Executive Engineer, Bangalore

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